वाले निम्नलिखित विवरण (र्ग्नग्रेजी तथा हिन्दी में), जिनमें प्रत्येक के सामने सम्बन्धित सन का उल्लेख किया गया है, सभा पटल पर रखती है :—

- (1) विवरण संख्या 13 एक साँ नवां सत्न, 1979
- (2) विवरण संख्या 11 एक सी तेरहवां सत, 1980
- (3) विवरण संख्या 11 एक सा चौदहवां सत्त, 1980
- (4) विवरण संख्या 9 एक सौ पन्द्रहवां सत, 1980
- ं (5) विवरण संख्या 10 एक साँ सोलहवां सत्न, 1980
 - (6) विवरण संख्या 5 एक सौ सतहवां सत, 1980
 - (7) विवरण संख्या 4 एक सी ग्रठारहवां सल, 1981
 - (8) विवरण संख्या 1 एक साँ उन्नीसवां सत्न, 1981

[Placed in Library. See No. LT-2959/81 for 1 to (8)]

The Drugs and Cosmetics (First Amendment) Rules, 1981

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): Sir, I beg to lay on the Table, under section 38 of the Drugs and Cosmetics Act, 1940, a copy (in English and Hindi) of the Ministry of Health and Family Wolfare, Notification G.S.R. No. 478(E), dated the 6th August, 1981, publishing the Drugs and Cosmetics (First Amendment) Rules, 1981. [Placed in Library. See No. LT-2940/81].

Notifications of the Ministry of Shipping and Transport (Roads Wing)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): Sir, I beg to lay on the Table under section 10 of the National Highways Act, 1956, a copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping, and Transport (Roads Wing): mixeb

- (i) S.O. Nos. 23(E), and 24(E), dated the 13th January, 1981.
- (ii) S.O. No. 145(E), dated the 5th March, 1981, publishing corrigendum to S.O. No. 24(E), dated the 13th January, 1981.

[Placed in Library. See No. LT-2992/81, for (i) and (ii).]

REPORT OF THE COMMITTEE ON PETITIONS

श्री कलराज मिश्र (उत्तर प्रदेश):
श्रीमन्, में श्रापकी श्राज्ञा से खैरथल, जिला
अलवर, राजस्थान के निवासी श्री जेठानन्द
बिहारी लाल तथा अन्य 4 व्यक्तियों
द्वारा हस्ताक्षरित याचिका, जिसमें 1971
के भारत-पाक युद्ध के दौरान सिध से निकाले
गये शरणार्थी परिवारों को पुनर्वास सुविधायें प्रदान करने की प्रार्थना की गई है
के सम्बन्ध में सत्तरहरवां प्रतिवेदन प्रस्तुत
करता हूं।

REFERENCE TO THE HIGH PRICES OF ONIONS

SHRI ARVIND GANESH KUL-KARNI (Maharashtra): Mr. Chairman, Sir, please stay for a minute.

Sir, in the course of this week, today is the last day of the week. We discussed many times the price rise in this House particularly in relation to onichs. In this connection. I want only to submit to you my predicament. You also have to purchase your onions. Either your wife or your servants must be purchasing onions. Yesterday when I went home in the evening at about 6 or 6.30 and was taking tea with my wife, my wife was very much annoyed. She asked me,